

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1384  
ANSWERED ON:04.03.2011  
SERVICE TAX  
Mahendrasinh Shri Chauhan

**Will the Minister of FINANCE be pleased to state:**

- (a) whether various Divisions of Commissioners of Service Tax have issued letter to service-tax payers demanding to submit total gross amount received and total service-tax paid etc., for the last four years, and as on date, in the country particularly in Kolkata city;
- (b) if so, the details thereof, particularly those who are working in Hotels and computer trade business;
- (c) whether a number of cases of Hawala and Angadia illegal cash transactions have been found at Bara Bazar in Kolkata till 31 December 2010 in Kolkata;
- (d) if so, the details of such transactions and name of the persons found to have been involved in such transactions till 31 December 2010;and
- (e) the steps taken or proposed to be taken in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

- (a) to (e): True information is being collected and will be laid on the Table of the House.